

NATIONAL COMPANY LAW TRIBUNAL
राष्ट्रीय कंपनी विधि अधिकरण
CUTTACK BENCH
कटक खंडपीठ

ORDER SHEET OF THE HEARING ON 11th SEPTEMBER, 2023, 10:30 A.M.

CP (CAA) No. 12/CB/2023

Coram : 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Shivalik Engineering Industries Ltd. & Ors.
Under Section	230-232

For Petitioner (s)

Mr. Saroj Kr. Ray, PCS
Mr. Shaswat Rout, Adv.

For Respondent (s)

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ORDER

Ld. authorised representative Mr. Saroj Kr. Ray is present for the petitioner. There is no representation for the RD and ROC. From the records, it appears that hard copy of the reply of the RD and ROC have been filed, but they are not uploaded in the e-portal. Registry is directed to issue notice to the RD and ROC to appear on the next date of hearing and informing them to upload their reports in e-portal within a week time. List the matter for hearing on 20.09.2023.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)